

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, AMBALA.****ORDER**

In continuation of this office letter bearing Endst. Nos. 16232 & 16230 dated 31.8.2020 and 17289-96 dated 18.9.2020 and also keeping in view that cases of COVID-19 are on steep rise these days. Some of the Judicial Officers, their staff members and Advocates have been infected by COVID-19 and remained in isolation. Therefore, the need has arisen to avoid of physical appearances in the Court. It is thus, ordered that now all the matters shall be heard through the facility of Video Conferencing using CISCO webex App. The connecting link of each Court is mentioned in the enclosed list (annexure-A). These links have also been uploaded on the website of the District Courts Ambala. The users may directly connect to Virtual Court by visiting the Website and clicking the link of the virtual courts. Further, the users may also contact the Court officials mentioned in the list (Annexure-B) who upon their request will send the connecting link to own whatsapp number of the users. In case, any network issue or other difficulty arises in connecting through CISCO webex app, then Advocates/ Litigants/ all concerned may appear through Video Mobile App or Whatsapp App call/ audio call through the numbers mentioned in the enclosed list (Annexure-B).

The Advocates/ litigants/ witnesses may appear through the Video Conferencing facility using their mobile phones or Laptops or desktops or through the Video Conferencing already provided in District Bar Library, Ambala. CISCO Webex app facility has already been installed in the District Bar Library, Ambala for the use of the Advocates/ Litigants/ witnesses not having any access to the technology.

Accused in custody shall also be produced through Video Conferencing facility by using above modes. Superintendent of concerned jails are requested to ensure compliance.


All the Officers deputed on duty shall hear the cases through the CISCO webex app. In case of any difficulty in connecting through CISCO webex app due to network or other issues, they may use the facility of Whatsapp or Video Conferencing audio call. They shall be at liberty to attend the cases from camp offices or from the retiring rooms/ chambers.

Readers of Courts shall download District Bar Association mobile app so that contact numbers of Advocates may be readily available with Courts.

Further, President, District Bar Association, Ambala is also requested to supply a copy of list of contact numbers of Bar members to each Court.

All concerned be informed accordingly.

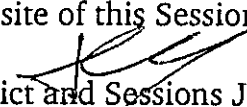
23.9.2020

  
District and Sessions Judge,  
Ambala.

Endst. No. 17463-83 dated 24/9/2020

Copy forwarded to the following for information:-

1. The Registrar General, Punjab and Haryana High Court, Chandigarh.
2. The Deputy Commissioner, Ambala.
3. All the Judicial Officers posted in Ambala Sessions Division.
4. The Superintendent of Police, Ambala.
5. The District Attorney, Ambala.
6. The President, District Bar Association, Ambala.
7. The President, Bar Association, Ambala Cantt/ Naraingarh.
8. The Superintendent, Central Jail, Ambala.
9. All concerned branches of this office.
10. System Officer to upload the same on the website of this Sessions Division.

  
District and Sessions Judge,  
Ambala

**CISCO WEBEX LINKS TO CONNECT THROUGH VIDEO**  
**CONFERENCING**

1. Shri Rajneesh Bansal, Addl. District & Sessions Judge, Ambala

**<https://meetingsapac43.webex.com/join/pr1705218117>**

2. Shri Praveen Gupta, Additional. District & Sessions Judge, Ambala

**<https://meetingsapac49.webex.com/meet/pr1650615773>**

3. Sh. Sundeep Singh, Additional District & Sessions Judge, Ambala

To be provided in due Course

4. Sh. Krishan Kant, Additional District & Sessions Judge, Ambala

**<https://meetingsapac49.webex.com/meet/pr1658178133>**

5. Ms. Aarti Singh, Additional District & Sessions Judge, Ambala

**<https://meetingsapac49.webex.com/meet/pr1652458124>**

6. Sh. Rohit Watts, Additional District & Sessions Judge, Ambala

**<https://meetingsapac49.webex.com/meet/pr1654594129>**

7. Sh. Vivek Yadav, Civil Judge (Sr. Divn.), Ambala

**<https://meetingsapac49.webex.com/meet/pr1659571077>**

8. Sh. Amberdeep Singh, Chief Judicial Magistrate, Ambala

**<https://meetingsapac49.webex.com/join/pr1652951888>**

9. Ms. Yachana, Addl. Civil Judge(Sr. Divn.), Ambala

<https://meetingsapac49.webex.com/join/pr1656524938>

10. Shri Vikram Jit Singh, Addl. Civil Judge(Sr. Divn.), Ambala

<https://meetingsapac49.webex.com/meet/pr1659438771>

11. Shri Vinod Kumar, Civil Judge(Jr. Divn.), Ambala

<https://meetingsapac49.webex.com/meet/pr1651937238>

12. Ms. Nidhi Beniwal, Civil Judge (Jr. Divn.), Ambala

<https://meetingsapac49.webex.com/meet/pr1650837724>

13. Ms. Neelam Kumari, Civil Judge (Jr. Divn.), Ambala

<https://meetingsapac49.webex.com/meet/pr1650602077>

14. Ms. Anita Rani, Civil Judge (Jr. Divn.), Ambala

<https://meetingsapac49.webex.com/meet/pr1657408057>

**CISCO WEBEX LINKS TO CONNECT THROUGH VIDEO**

**CONFERENCING**

**FAMILY COURTS AMBALA**

1. **Ms. Ritu Tagore, District & Sessions Judge -cum- Principal Judge, Family Court, Ambala**

**<https://meetingsapac49.webex.com/meet/pr1655149942>**

2. **Ms. Sangeeta Rai Sachdev, Additional District & Sessions Judge -cum- Additional Principal Judge, Family Court, Ambala**

To be provide in due course

**CISCO WEBEX LINKS TO CONNECT THROUGH VIDEO**  
**CONFERENCING**

**NARAINGARH SUB DIVISION**

1. Ms. Rekha, Sub Divisional Judicial Magistrate, Naraingarh

**<https://meetingsapac49.webex.com/join/pr1654735622>**

2. Ms. Manmeet Kaur Ghuman, Civil Judge(Jr. Divn.), Naraingarh

**<https://meetingsapac49.webex.com/join/pr1653507650>**

## Annexure-B

Serial No.	Name and Designation of the Officer	Name of official	Mobile/whatsapp Number
1	District & Sessions Judge, Ambala.	1.Shri Masanjar Parmar, Reader	9416344135
		2.Shri Rajeev Verma, Ahlmad	9467759822
		3.Shri Rajiv Sharma, Ahlmad	9416092780
2	Ms. Ritu Tagore, District and Sessions Judge, Principal Judge, Family Court, Ambala.	1.Ms. Uma Gupta, Reader	9466829867
		2.Ms. Megha, Additional Ahlmad	9996337139
		3.Shri Gurdev Ram, Additional Ahlmad	7874639779
3	Shri Rajneesh Bansal, Addl.District & Sessions Judge, Ambala.	1.Ms. Madhu Singla, Reader	9017076413
		2.Ms. Kanwaljit Kaur, Copy Clerk	9466784246
		3.Shri Himanshu Banwal, Ahlmad	9896634040
		4.Ms. Deepa, Additional Ahlmad	7027442104
		5.Ms. Anuradha, Stenographer	9068294343
		6.Ms. Simmi, Stenographer	9466116133
4	Shri Praveen Gupta, Addl. District & Sessions Judge, Ambala.	1.Shri Chander Parkash, Reader	9518404983
		2.Ms. Rajni Kalra, Ahlmad	8168788247
		3.Shri Babloo, Clerk	8295488330
5	Shri Sundeep Singh, Addl.District & Sessions Judge, Ambala.	1.Shri Vishwajeet, Reader	9466714169
		2.Shri Kirpal, Execution Clerk	9034170495
		3.Shri Aman, Additional Ahlmad	8360889871
		4.Shri Rahul, Copy Clerk	9877841901
6	Ms. Sangeeta Rai Sachdev, Addl.District & Sessions Judge, Additional Principal Judge, Family Court, Ambala.	1.Shri Harvinder Singh, Reader Gr.I	9416258591
		2.Ms. Sonia Goel, Copy Clerk	9896229430
		3.Shri Vikrant Sharma, Ahlmad	9017685731 7206701270 (Whatsapp no.)

7	Shri Krishan Kant, Addl. District and Sessions Judge, Ambala.	1. Shri Mahesh Inder Pal, Reader	9355643378
		2. Shri Neeraj Sharma, Ahlmad	9896132045
		3. Shri Naresh Kumar, Ahlmad	9416101951
8	Ms. Aarti Singh, Addl. District and Sessions Judge, Fast Track Court under POSCO Act, Ambala.	1. Shri Rajneesh Sharma, Reader	9416279972
		2. Shri Shyam Sunder, Ahlmad	7988372602
		3. Ms. Shamma Grover, Ahlmad	7015589537
9	Shri Rohit Watts, Addl. District and Sessions Judge, Ambala.	1. Shri Sanjay Kumar, Reader	9416463513
		2. Ms. Bharti Luthra, Ahlmad	8708504427
		3. Shri Paramjeet Singh, Additional Ahlmad	9416641120
10	Shri Vivek Yadav, Civil Judge (Senior Division), Ambala.	1. Shri Sanjeev, Reader	9991990458
		2. Shri Vikas Chopra, Ahlmad	9416195309
		3. Shri Sandeep, Ahlmad	9888622981
11	Shri Amberdeep Singh, Chief Judicial Magistrate, Ambala.	1. Shri Ajaib Singh, Reader	9466043310
		2. Shri Bhupinder Singh, Additional Ahlmad	8950420549
		3. Shri Rajinder Sharma, Additional Ahlmad	90410 85887
12	Shri Vikram Jit Singh, Special Railway Magistrate, Ambala Cantt.	1. Ms. Nalini Gaur, Reader	9306552130
		2. Shri Parmal Singh	9416322405
		3. Shri Ashok Kumar	9017061506
13	Ms. Yachana, Addl. Civil Judge (Senior Division), Ambala.	1. Ms. Pinki, Reader	9466225127
		2. Shri Jaswinder, Additional Ahlmad	7015336425
		3. Shri Amit Kharbanda, Ahlmad	7015379722
14	Shri Vinod Kumar, Civil Judge (Junior Division), Ambala.	1. Ms. Pooja, Reader	9416960998
		2. Shri Naresh Kumar, Ahlmad	9416862623
		3. Ms. Savita Sharma, Ahlmad	8683095281



15	Ms. Neelam Kumari, Civil Judge (Junior Division), Ambala.	1. Ms. Reeta Walia, Reader	8950514380
		2. Shri Nitin, Ahlmad	9468282178 9996146120 (whatsapp no)
		3. Ms. Suman, Ahlmad	9813076426
16	Ms. Anita Rani, Civil Judge (Junior Division), Ambala.	1. Shri Rajesh Ratra, Reader	9255137710
		2. Shri Vikas, Ahlmad	7015208467
		3. Shri Karam Vir Longia, Ahlmad	9896448849
17	Ms. Nidhi Beniwal, Civil Judge (Junior Division) Ambala.	1. Shri Ravinder Kumar, Reader	9354127427
		2. Ms. Meenu Poply, Ahlmad	7814314411
		3. Shri Ashok Kumar, Ahlmad	9467473736
<b>SUB DIVISION, NARAINGARH</b>			
18	Ms. Rekha, Additional Civil Judge (Senior Division), Naraingarh	1. Shri Manmohan Sharma, Reader	9466616304
		2. Shri Hani Kumar, Ahlmad	7678264817
		3. Shri Bisham, S.A	7056456027
19	Ms. Manmeet Kaur Ghuman, Civil Judge (Junior Division), Naraingarh	1. Shri Pawan, Reader	9416140606
		2. Shri Pardeep, Ahlmad	9728205747
		3. Shri Tejender, Ahlmad	9996180060